

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 07.01.2022) :-**

1. Total nos. of transactions	:-	1944
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1884
3. Total nos. of requests pending	:-	60

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections :- 51

1. WPC-7055/2019
2. WPC-3448/2020
3. ABA-7554/2021
4. WPC-6085/2010
5. LAP-187/2020
6. WPC-1284/2012 BEING ISSUED
7. CONT. C-999/2019 BEING ISSUED
8. WPC-3480/2013
9. ABA-8571/2021
10. ABA-157/2021
11. ABA-9396/2021 BEING ISSUED
12. LPA-512/2018 BEING ISSUED
13. WPC-7219/2019
14. WPC-3765/2008 VIDE SL
15. WPC-274/2008
16. WPC-2522/2018
17. CONT C-564/2017 BEING ISSUED
18. WPC-1428/2016 BEING ISSUED
19. WPC-6733/2016 BEING ISSUED
20. WPC-7219/2019
21. ABA-9275/2021 BEING ISSUED
22. CONT C-881/2019 BEING ISSUED
23. Cr. REV-869/2015
24. MA-114/2015
25. WPC-7219/2019
26. WPC-3765/2008 VIDE SL
27. WPC-4450/2018
28. SA-90/2013 VIDE SL
29. WPC-2566/2016 BEING ISSUED

30. ABA-9396/2021 BEING ISSUED
31. WPC-5994/2015
32. BA-10630/2021
33. ABA-5990/2020
34. MA-70/2016
35. Cr. MP-1040/2021 BEING ISSUED
36. Cr.MP-1706/2019
37. LPA-512/2018 BEING ISSUED
38. WPC-3207/2011
39. Cr. APPL(SJ)-425/2021
40. ABA-4341/2021
41. WPC-1895/2011
42. WPC-3497/2020
43. WPC-5408/2019
44. BA-13386/2021
45. LPA-354/2018 BEING ISSUED
46. ABA-7877/2021
47. Cr. MP-2337/2020
48. WPC-5859/2019
49. WPC-480/2020
50. WPC-4810/2018
51. WPC-4268/2008

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

09

- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
- b. In place of order dated 03.08.20016 shows order dated 05.10.2012
- C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
- d. In order dated 09.05.2018 one extra sheet is added.

H) TR3378061121062327- WPC-5406/2014- in place of order dated 02.08.2017 shows order dated 08.12.2014

I) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

*Sushma*  
*07/01/22*